

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2165
TO BE ANSWERED ON 31ST JULY, 2018
LINKAGE OF AADHAAR TO PDS

2165. DR. BANSHILAL MAHATO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has made the Aadhaar Card compulsory for procurement of foodgrains from Public Distribution System and if so, the details thereof;
- (b) whether foodgrains/ration is being distributed without Aadhaar Card also in various States of the country at present;
- (c) if so, the details thereof, Statewise; and
- (d) whether the Government has stipulated any time-frame to provide foodgrains/ration without Aadhaar Card and if so, the details thereof, State-wise including Chhattisgarh?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (d): The Notification No. S.O. 371(E) dated 08.02.2017 issued by the Department of Food & Public Distribution (DFPD) under Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (Aadhaar Act), *inter alia* requires the individual beneficiaries having Ration Cards under NFSA to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication to receive subsidies under NFSA, and those who do not possess Aadhaar, to make application for Aadhaar enrolment. The notification further provides that till the Aadhaar is assigned to the beneficiaries of subsidies under NFSA, the entitlements under NFSA shall be given to such individuals on production of Ration Card, Aadhaar Enrolment ID slip or copy of his/her request made to State Government for Aadhaar enrolment alongwith copy of any of the 8 documents viz. Voter ID, PAN Card, Passport, Driving License, Certificate of identity having photo issued by Gazetted Officer or Tehsildar, Address Card having name and Photo issued by Department of Post or Kisan Photo Passbook.

Besides, this Department has issued clear instructions to all States/UTs that no beneficiary/household shall be deleted from the list of eligible beneficiaries/households only on the ground of not possessing Aadhaar, and shall also not be denied subsidized foodgrains or cash transfer of food subsidy under NFSA due to non-availability of Aadhaar or failure of biometric authentication due to network/connectivity/ linking issues/ poor biometric of the beneficiary or other technical reasons.

Beneficiaries under NFSA including those in Chhattisgarh, who do not possess Aadhaar are required to make application as per provisions of above Notification latest by 30/9/2018, for Aadhaar enrolment by giving their name, address, mobile number with Ration Card number and other details with their fair price shop owners or through the web portal provided for the purpose by State/UT.